

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 08

IA 3431/2024 (NEW IA) IN C.P. (IB)/3962(MB)2018

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **05.07.2024**

NAME OF THE PARTIES: **BANK OF BARODA VS CHAMBER
CONSTRUCTION PVT LTD**

Section 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

IA 3431/2024

The above Interlocutory Application is filed by the Applicant/Liquidator for taking on record the First Progress Report under Regulation 15 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulation, 2016.

Accordingly, the Interlocutory Application bearing IA 3431 of 2024 is **allowed** as **disposed of** and the said Progress Report is taken on record.

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**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**